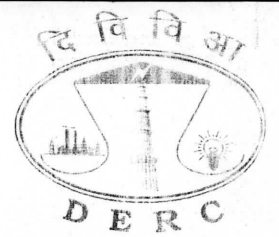


दिल्ली विद्युत विनियामक आयोग
Delhi Electricity Regulatory Commission

विनियामक भवन, सी-ब्लॉक, शिवालिक,
मालवीय नगर, नई दिल्ली-110017
Viniyamak Bhawan, C-Block, Shivalik,
Malviya Nagar, New Delhi-110017



No. F.1(457)/Estt./DERC/2021-22 / Part file / 2220

Dated: 23.01.2024

To

1. Hon'ble Supreme Court & all High Courts
2. All Ministries / Department of the Government of India.
3. All the State Governments / State Electricity Regulatory Commissions / Statutory Bodies/State Utilities / Public Sector Undertakings / Autonomous Bodies.

Subject: Filling up the post of Joint Director (Tariff-Engineering) and Joint Director(Tariff-Finance) in Delhi Electricity Regulatory Commission.

Sir / Madam,

The Delhi Electricity Regulatory Commission, a statutory body established under the Electricity Act, 2003 has invited applications through Employment News of 20.01.2024 to 27.01.2024 for filling up the above mentioned posts on deputation / direct recruitment / contract basis. The details of the posts are given below and may also be seen on the website of Delhi Electricity Regulatory Commission i.e. www.derc.gov.in.

Sl No.	Name of post	Pay scale with Grade Pay (For Direct & Deputation Mode)	Consolidated Pay (Contractual appointee)	No. of post
1.	Joint Director (Tariff-Fin.)	Pay Matrix Level – 13 (7 th CPC) (Rs.1,23,100-2,15,000)	Rs. 2,23,475/-(all inclusive)	1
2.	Joint Director (Tariff-Engg.)		Rs. 1,90,238/- (if lease facility allowed by the Commission, as per the lease policy amended from time to time) Rs.21,567/- Employees Provident Fund p.m. to be deducted from consolidated pay (matching contribution will be borne by DERC).	1

It is requested that wide publicity may please be given to the enclosed Recruitment Notice. The **last date** for submission of ON-LINE APPLICATION is **01.03.2024** and its HARD COPY is to be submitted by **08.03.2024**.

Encl: as above.

Yours faithfully,

(Rajesh Dangi)
Secretary

Admin A
R.K.
31/01/2024

Delhi Electricity Regulatory Commission

Viniyamak Bhawan, C-Block, Shivalik, Malviya Nagar, New Delhi-110017



The Commission invites applications from eligible candidates to consider filling up following existing / anticipated vacancies. The vacancies shall be filled up in accordance with the Delhi Electricity Regulatory Commission (Management & Development of Human Resources) Regulations 2001 (as amended from time to time). The preferred mode of recruitment is Deputation. The Regulations can be accessed / downloaded from DERC's Website: www.derc.gov.in

Post/Group / No. of Post	Essential Qualification	Desirable Qualification	Pay Scale (On Deputation/ Direct)	Consolidated pay (On Contract)
Joint Director (Tariff-Engineering) Group-A No. of Post-1 (Existing)	1. Degree in Electrical/Mechanical Engineering OR equivalent from a recognized Institution. 2. Experience in development of tariffs in Power Sector utilities. 3. Officers holding analogous posts on regular basis OR With 2 years regular service in the pay scale of 6th CPC, PB- 3 with Grade Pay RS. 7600/- /7th CPC Pay Matrix Level- 12 OR With 5 years regular service in the pay scale of 6th CPC, PB-3 with Grade Pay Rs. 6600/- / 7th CPC Pay Matrix Level - 11	1. Post graduate qualifications in Finance /Financial Management. 2. Experience as Power Engineer including management responsibilities in middle level position. 3. Sound knowledge of commercial matters pertaining to Power Sector. 4. Familiarity with Indian Electricity Laws.	Rs. 1,23,100 - Rs. 2,15,900/- (Level-13)	Rs. 2,23,475/- or Rs. 1,90,238/- (for details please refer para 4 (a) below)
Joint Director (Tariff-Finance) Group-A No. of Post-1 (Anticipated)	1. Post Graduate in /Finance / Accountancy Commerce OR CA/ ICWA from a recognised University / Institution. 2. Experience in Financial Analysis of Investment decisions in Power Sector. 3. Officers holding analogous posts on regular basis OR With 2 years regular service in the pay scale of 6th CPC, PB- 3 with Grade Pay RS.7600/- / 7th CPC Pay Matrix Level - 12 OR With 5 years regular service in the pay scale of 6th CPC, PB- 3 with Grade Rs.6600/- / 7th CPC Pay Matrix Level - 11	1. Graduation degree in Engineering (Electrical / Mechanical) OR equivalent from a recognised University / Institution. 2. Knowledge and experience in the Power Sector. 3. Sound knowledge of Financial Procedures in Commercial Enterprises. 4. Experience in financial analysis of investment decisions in Commercial Enterprises / Power Sector Organizations, Examinations of Power Purchase Agreements.	Rs. 1,23,100 - Rs. 2,15,900/- (Level-13)	Rs. 2,23,475/- or Rs. 1,90,238/- (for details please refer para 4 (a) below)

GENERAL INSTRUCTIONS

- The preferred mode of appointment for the above post is Deputation from Central/State/UT Government Departments, Statutory/Autonomous/ Constitutional/ Cooperative/Local Govt. Bodies and Public Sector Undertakings, Corporations etc. under administrative control of Central/State/UT Governments. In the event of non-availability of suitable candidate for appointment on deputation, the post can be filled up on Direct/Contract recruitment basis. The Commission shall have full discretion to fill up the post through any of the three modes viz. Deputation /Direct /Contract recruitment as per the specific requirement. The Commission's decision in this regard shall be final.
- (a) If appointment is made on Deputation basis, the Pay & Allowances/facilities and other terms and conditions of appointments on Deputation basis will be regulated in accordance with the instructions contained in the Department of Personnel & Training OM. No. B/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time and in accordance with the DERC (Management & Development of Human Resources) Regulations 2001, as amended from time to time.
(b) The appointments made to the Commission on deputation basis shall be for a period not exceeding three years in the first instance which will be extendable / renewable for upto a period of three years at the discretion of the Commission which shall be based on the performance appraisal report submitted by the designated authority as nominated by the Commission, subject to concurrence of Parent Department of Deputatationist.
- (a) If appointment is made on Direct Recruitment basis, the Pay & Allowances/facilities and other terms and conditions of appointments on Direct basis will be regulated in accordance with the DERC (Management & Development of Human Resources) Regulations 2001, as amended from time to time.
(b) For Direct recruitment, the probation period shall be 02 years from the date of appointment.
- (a) If appointment is made on Contract basis, the Pay & Allowances/facilities and other terms and conditions of appointments on Contract basis will be regulated in accordance with the DERC (Management & Development of Human Resources) Regulations 2001, as amended from time to time and the Consolidated pay will remain fix for contract period of initial one year and may be revised on yearly basis. The initial Consolidated pay for both the posts is appended below.

Consolidated Pay Per Month (All Inclusive)	Consolidated Pay Per Month (All Inclusive) (if lease facility allowed by the Commission, as per the lease policy amended from time to time)	Employees Provident Fund Per Month to be deducted from Consolidated Pay (matching contribution will be borne by DERC)
Rs. 2,23,475/-	Rs. 1,90,238/-	Rs. 21,567/-

- (b) The contract will be initially for a period of one year which may be extended/ renewed on yearly basis upto a maximum of 6 years or till attaining the age of 65 years, whichever is earlier, from the date of joining the post at the sole discretion of the Commission. The extension/renewal of contract is also subject to satisfactory performance appraisal report every year of contract period. The age limit is subject to general guidelines issued by Central Govt. / Govt. of NCT of Delhi. The crucial date for determining eligibility criteria/ age limit would be date of submission of application.

Sl. No.	Name of Post	Mode of appointment/Maximum Age limit		
		Deputation	Direct	Contract
1.	Joint Director (Tariff-Engg.) and Joint Director (Tariff-Fin.)	56 years	50 years	62 years

The Commission shall follow the Government's policy on reservation for SC/ST/OBC/PH candidates in the case of direct recruitment. The number of vacancies against the post may vary and the Commission reserves the right not to fill any of the above mentioned existing / anticipated vacancies. The Commission may consider and extend the Deputation/Contract of the present incumbent in the post against which the anticipated vacancy mentioned above is

- advertised. In case of any eventuality, no action on the application received against this existing / anticipated vacancy shall be taken by the Commission and the advertisement of such vacancy shall be treated as withdrawn.
- All candidates should have fulfilled the minimum eligibility on the date of application. Further, merely fulfilling the minimum qualifications or the eligibility criteria does not entitle a candidate to be necessarily considered or called for interview. More stringent criteria may be applied for short-listing the candidates to be called for skill test / interview.
- Canvassing in any form shall be a disqualification for the post. No correspondence with the applicants will be entertained.
- For fulfilling the eligibility criteria of the posts, regular service of certain years in various pay scales of Central/State / UT Government Departments, Statutory / Autonomous/ Constitutional/Cooperative/Local Govt. Bodies and Public Sector Undertakings, Corporations etc. under administrative control of Central/State/UT Governments has been prescribed as essential qualification. The pay scale shown in the eligibility criteria are Central Government Scale/ Delhi Government Scale of Pay and Dearness Allowance pattern applicable w.e.f. 01.01.2016 and the eligibility of candidates shall be accordingly determined with reference to the pay scales.
- The eligibility of such candidates who are working in Public Sector Undertakings, or other Govt. Organizations where Industrial/Variable Dearness Allowance pattern is applicable shall be determined by equating their IDA/DA pattern pay scale with the requisite CDA pattern Pay scales of eligibility in the following manner:

Central DA pay scale	Industrial/Variable DA pay scale
7th CPC Pay Matrix Level (Rs. 1,23,100-2,15,900 - Joint Director (Tariff-Engg.) and Joint Director (Tariff- Fin.) (Pre-revised 6th CPC 2006. Minimum of Pay Band + Grade Pay) + Applicable Central Dearness Allowance on Pay)	Minimum of Pay scale held by the candidate + Dearness pay, if any + Applicable Industrial/Variable Dearness Allowance

Further, only those applicants who hold the post as well as the pay scale of that post on substantive basis shall be considered eligible for appointment.

12. How to Apply:

ONLINE APPLICATION: The candidates must submit application through ONLINE mode only for which a provision has been made in DERC website. The candidates should click "APPLY ONLINE" link provided in the notice for vacancy to open ONLINE Application Form. Please follow the instructions and proceed to fill the form. Please note that all fields to be filled and no column should be left blank. You are also requested to upload relevant documents at appropriate column to substantiate essential qualifications possessed by you along with last 03 months salary slips, IT Statements, FORM-16 (for verification purpose). It is mandatory for the candidates after successfully submitting application ONLINE to take a Print Out of the application form together with copies of the testimonials and supporting documents already sent online and the same be forwarded to the Secretary, DERC at the given below:

The Secretary,
Delhi Electricity Regulatory Commission
Viniyamak Bhawan, C-Block, Shivalik,
Malviya Nagar, New Delhi - 110017

The envelope containing the application must mention the name of the post applied for.

13. Submission of Undertaking :

The candidate has to give Undertaking as mentioned below -
The employees serving in Government / PSU / Autonomous Body / Statutory Body / Local Body / Corporations etc. must submit Undertaking as per Annexure - I.
The employees who have retired or resigned from Government / PSU / Autonomous Body/Statutory Body/Local Body/Corporations must give Undertaking as per Annexure - II.

Continued on page 9.

14. Last date of application:

The last date for submission of ON-LINE application is six weeks from the date of publication of advertisement in Employment News paper.

The last date for receipt of hard copy of ON-LINE application is seven days after expiry of six weeks from the date of publication of advertisement in Employment News paper.

15. APPLICANTS IN CENTRAL/STATE/UT GOVERNMENT SERVICE OR IN THE SERVICE OF AUTONOMOUS /STATUTORY BODY/ PSU /CORPORATIONS ETC. SHOULD APPLY THROUGH PROPER CHANNEL ONLY.

THE APPLICATIONS OF SUCH APPLICANTS SHOULD BE FORWARDED THROUGH PROPER CHANNEL WITH ATTESTED COPIES OF ANNUAL CONFIDENTIAL REPORTS OF LAST FIVE YEARS AND VIGILANCE CLEARANCE CERTIFICATE. NO ADVANCE COPY SHALL BE ENTERTAINED.

16. Incomplete application or application submitted in a different format is liable to be summarily rejected.

Secretary

ANNEXURE-I

APPLICATION FOR THE POST OF JOINT DIRECTOR (TARIFF-ENGG.) AND JOINT DIRECTOR (TARIFF-FINANCE) UNDERTAKING

(Applicable to candidates serving in Government I PSU I Autonomous Body I Statutory Body/ Local Body / Corporations etc.).

1. I certify that all statements made in this application are true, complete and correct to the best of my knowledge and belief.
2. I certify that I am eligible for the post applied for vis-a-vis the age or qualifications or experience prescribed for the said post.
3. I certify that no vigilance / disciplinary case is pending against me.
4. I certify that no major or minor penalty was imposed on me during the last 10 years of my service in the Ministry / Department/ Organization.
5. I certify that no prosecution for criminal charge is pending against me in any court of law.

PLACE :

SIGNATURE OF CANDIDATE

DATE :

NAME OF THE CANDIDATE

ANNEXURE - II

APPLICATION FOR THE POST OF JOINT DIRECTOR (TARIFF-ENGG.) AND JOINT DIRECTOR (TARIFF-FINANCE) UNDERTAKING

(Applicable to candidates who have retired/ resigned from Government/ PSU/Autonomous Body/Statutory Body/ Local Body/Corporations etc.).

1. I certify that all statements made in this application are true, complete and correct to the best of my knowledge and belief.
2. I certify that I am eligible for the post applied for vis-a-vis the age or qualifications or experience prescribed for the said post.
3. I certify that no prosecution for criminal charge is pending against me in any court of law.
4. I certify that no vigilance /disciplinary case was either pending or contemplated against me in the Ministry /Department/ Organisation at the time of my retirement/ resignation. (Please enclose a copy of PPO (if applicable) and Order notifying your discharge from service on retirement / resignation).
5. I certify that I have never been convicted, charge sheeted or ever had a vigilance case/ punishment and major/ minor penalties imposed on me during my present/ previous employment or otherwise.

PLACE :

SIGNATURE OF CANDIDATE

DATE :

NAME OF THE CANDIDATE